

THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): The composition of various authorities like Senate, Syndicate etc. of each university is prescribed in the Act and Statutes governing its establishment. No university legislation in the country provides for an exclusively elected governing authority. However, university legislations normally provide for election of representatives on the Senate or Syndicate by certain specified categories like teachers, registered graduates, etc.

Common Cadre of Teachers for + 2 and + 3 Stages

4160. SHRIMATI GEETA MUKHERJEE: Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware that introduction of 10+2+3 pattern of education has resulted in (i) large scale demotion of college teachers (ii) a large number of teachers being declared surplus and (iii) serious fall in enrolment of students at the collegiate level;

(b) if so, how Government propose to resolve these problems; and

(c) whether Government consider the proposal of All India Federation of University and College Teachers' Organisations to create a common cadre of teachers for both +2 and +3 stages?

THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) and (b). The introduction of the 10+2+3 pattern in some States may result in the conversion of the existing pre-University or Intermediate classes, which formed part of the University courses, into the +2 stage of the school system. This conversion may also require apportionment of the existing teaching staff between the two stages. However, the introduction of the new pattern is not expected to lead to a large number of teachers being rendered surplus. As the introduction of the new pattern involves the addition of one year to the

school stage, enrolment in the university level courses may show only a temporary decline, till the process of transition to the new pattern is completed.

(c) As the +2 stage does not form part of the university system, the question of a common cadre of teachers for the +2 and +3 stages does not arise.

Pay Scale for College/University Teachers in Central and State Universities

4161. SHRIMATI GEETA MUKHERJEE: Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware that in spite of uniform U.G.C. scales of pay for college and university teachers there exists considerable difference of emoluments between a teacher in a Central University and another in a State University; and

(b) whether Government propose to eliminate such differences?

THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir. Such differences in emoluments are due to the variations between the rates of dearness and other allowances sanctioned by the Central and State Governments.

(b) No, Sir.

Production and Import of Cocoa

4162. SHRI SUDHIR KUMAR GIRI: Will the Minister of AGRICULTURE be pleased to state:

(a) the total quantity of Cocoa necessary in the country;

(b) the total quantity of Cocoa proposed to be imported during the year 1980-81 and the total amount of money necessary in terms of foreign exchange to effect the said import;

(c) whether the country is capable of producing the requisite quantity of Cocoa; and

(d) if not, the steps the Union Government are contemplating to take to make the country self sufficient in this regard?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO):
 (a) The requirement of cocoa for the organised sector industry is estimated to be around 1,700 tonnes annually at present.

(b) Since import of cocoa is made by private sector manufacturing units under Open Gloval Licence (actual users) no estimate of imports likely to be made during 1980-81 is available.

(c) Yes, Sir.

(d) In view of (c) above, does not arise.

Promotion of Group 'C' and 'D' Employees in P and T Deptt.

4163. **SHRI SUSHIL BHATTACHARYA:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a large number of group 'C' & 'D' employees in the P & T Department do not get automatic promotion even after putting 25 years of service, in order to give them a scope of promotion, two promotional scheme was evolved and it was agreed by the management of P & T department as also approved by the Ministry of Communication; and

(b) if so, what decision Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) and (b). There is no automatic promotion in Group 'C' and Group 'D' cadres in P&T on the basis of length of service. The promotion is dependent upon the availability of vacancies in the higher cadres. A scheme for providing two promotions in one's career has been formulated after discussion with the Staff side in the P&T Departmental Council and it is presently under consideration of the Government.

Development of Unauthorised Colonies in Delhi

4164. **KUMARI KAMLA KUMARI:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the attention of Government has been drawn to a news under caption "Anadhikrit Basti Ko Bijali Pani Do" in Hindustan dated the 12th June, 1980; and

(b) if so, the steps proposed to be taken by Government in this regard?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI):
 (a) Yes, Sir.

(b) The Delhi Water Supply and Sewage Disposal Undertaking of the Municipal Corporation of Delhi has informed that water to unauthorised colonies can be provided by the Undertaking on payment of development charges by the beneficiaries, subject to availability of trunk services in the vicinity of the colonies concerned.

The Delhi Electric Supply Undertaking has informed that Delhi Administration has since withdrawn its earlier instructions imposing restrictions in giving of domestic electricity connections in unauthorised constructions/ areas. Accordingly, Delhi Electric Supply Undertaking has started giving domestic connections in such areas on request and completion of usual commercial formalities.

Regularisation of Colonies in Trans-Jamuna

4165. **KUMARI KAMLA KUMARI:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number and names of those unauthorised colonies of Trans-Jamuna area of Delhi which have so far been approved for regularisation;

(b) the number and names of those colonies which are likely to be approved in the next group thereof;